### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF COMMERCE

# LOK SABHA UNSTARED QUESTION NO. 1525 ANSWERED ON 09/12/2025

#### TRADE INFRASTRCTURE FOR EXPORT SCHEME

#### 1525. DR. RICKY ANDREW J SYNGKON

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of projects sanctioned and funds released under the Trade Infrastructure for Export Scheme (TIES) for the State of Meghalaya during last five years;
- (b) whether the Government proposes to sanction new TIES projects in Shillong or other parts of Meghalaya to promote export-oriented infrastructure, particularly along the India-Bangladesh border, if so, the details thereof; and
- (c) The steps being taken by the Ministry to ensure faster implementation and monitoring of TIES projects in the North Eastern Region?

#### **ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA)

- (a) The details of the projects approved under the Trade Infrastructure for Export Scheme (TIES) in the State of Meghalaya during last five years are at Annexure.
- (b) The Trade Infrastructure for Export Scheme (TIES) provides assistance to eligible Central/State Government agencies and joint ventures for setting up and up-gradation of infrastructure projects with overwhelming export linkages. Proposals received from eligible implementing agencies are placed before the Empowered Committee (EC) on TIES for release of the grant. Earlier, five project proposals regarding up-gradation of Border Haats were received from the State of Meghalaya for consideration under TIES. However, these proposals were deferred by the EC as they were already funded through the erstwhile Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE) Scheme of the Central Government at the construction stage. Currently, no project proposal from Meghalaya is under consideration in the Department.
- (c) The Central Government assistance for infrastructure creation under TIES is in the form of grant-in-aid, normally not more than the equity being put in by the implementing agency or 50% of the total equity in the project. However, in case of projects located in North Eastern States, Himalayan States including UT of J&K and Ladakh this grant can be upto 80% of total equity.

The Empowered Committee on TIES periodically reviews the progress of the approved projects under the scheme and the Project Monitoring Committee (PMC) with a representative from Department of Commerce is appointed at the project level for timely and proper implementation of the projects.

## Annexure in reply to part (a) of Lok Sabha Unstarred Question No. 1525 for 09.12.2025.

(Amount in Rs. Crore)

S.No.	Implementing Agency	Project Name	Total Project Cost	TIES Approved fund	Year of Fund Approval	Fund Released Under TIES	Status
1	Development Corporation (MIDC)	BorderHaat At Huroi, East Jaintia Hills District, Meghalaya	6.64	4.83	2022-23	4.83	Completed

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